



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-041/NCLAT/CHN BEN/2025

Dated: 09<sup>th</sup> December 2025

**N O T I C E**

Please take notice that the matters listed in the **Chennai Bench on 10.12.2025 at 10:30 AM** will now be taken up at **02:00 PM**.

Further, please take notice that the bench notified for the **Chennai Bench on 10.12.2025** is re-constituted. Composition of the re-constituted Bench shall be as under:

**Chennai Bench (02:00 PM)**

- 1. Hon'ble Mr. Justice N Seshasayee, Member (Judicial)**
- 2. Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**By order of Hon'ble Member (Judicial)**

**Chennai Bench**

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